

Government of Tamil Nadu has announced ex-gratia of Rs. 5 lakhs to the families of these deceased fishermen.

(c) The 'Agreement between India and Sri Lanka on the Boundary in Historic Waters between the two countries and Related Matters' of 1974 and 'Agreement between India and Sri Lanka on the Maritime Boundary between the two countries in the Gulf of Mannar and the Bay of Bengal and Related Matters' of 1976 have already determined the International Maritime Boundary Line (IMBL) between two countries.

Misbehaviour of officer of Air India

*53. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Pilots Guild, Mumbai has complained against the Additional General Manager-Operations (scheduling incharge) who often misbehaves with pilots of Air India and threatens verbally to face dire consequences when they express their inability to operate flights due to illness;

(b) whether it is not a clear case of misuse of power and unlawful acts on the part of a senior officer of Air India;

(c) whether it is not a dangerous threat to the lives of the passengers and aircrafts that sick pilots being forced to operate flights; and

(d) the steps the Ministry intends to take against the officer involved?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) A complaint against the officer was received by Air India Management.

(b) The allegations were not found to be correct by Air India Management.

(c) In the interest of safety, Air India does not roster its pilots to operate flights who report sick.

(d) In view of (b) and (c) above, the question does not arise.

Modernization works at Chennai airport

*54. SHRIMATI KANIMOZHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the current status of the modernization works under progress at the Chennai airport;

(b) when the modernization works would be completed;

(c) whether the total funds for the project have been sanctioned by the Government and the details thereof; and